

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3431  
ANSWERED ON:16.03.2011  
COMPULSORY SALE OF PROSPECTUS  
Punia Shri P.L.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether private schools/colleges are making purchase of prospectus compulsory for the students seeking admission therein;
- (b) if so, the preventive steps being taken by the Government in this regard;
- (c) whether the Government proposes to formulate any stringent rule to impose a complete ban on the said practice; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (d) Education being a concurrent subject under the Constitution, it is for the State Governments to regulate admission process to private schools coming under their purview; and, of the respective universities of jurisdiction to regulate admissions to colleges. A legislative proposal to prohibit unfair practices in higher education has been introduced in Parliament, and deals inter-alia with over charging of prospectus.